

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

19/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/381/2018

CA/37/IB/2018

PETITION NUMBER : CP/511/IB/2017

NAME OF THE PETITIONER : Dynepro pvt ltd

NAME OF THE RESPONDENT : V.Nagaraj

UNDER SECTION : 60(2)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. K. Moorthy

for Applicant



2. S. Deepika

For Respondents
8 and 14



in CA 37/IB/2018

ORDER

Counsels for both the parties are present. Counsel for Applicant has submitted that there is no requirement to file reply as already a detailed reply has been filed. Therefore, matter is fixed for final submissions. Put up on **08.10.2018 at 10.30 A.M.**

- 54 -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk